

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.04.2021 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 299 of 2021	Dnyaneshwar Krishnaji Takalkar & Ors. Vs. B.D.Impex Pvt. Ltd.	Vijay Kumar	
<b>2.</b>	Comp. App. (AT) (Ins) No. 300 of 2021	Ashwini Kumar Pandey Vs. Piyush Moona, Interim Resolution Professional, R.S.Seven Lifestyle Pvt. Ltd. & Anr.	Karan Valecha	
<b>3.</b>	Comp. App. (AT) (Ins) No. 301 of 2021	Gurudeo Exports Corporate Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	
<b>4.</b>	Comp. App. (AT) (Ins) No. 302 of 2021	Centrum Financial Services Ltd. Vs. CFM Asset Reconstruction Pvt. Ltd. And Anr.	Aaditya Vijaykumar	
<b>5.</b>	Comp. App. (AT) (Ins) No. 307 of 2021	Intec Capital Ltd. Vs. Manish Kumar Bhagat RP of Perfect Boring Pvt. Ltd.	Vinod Kumar Chaurasia	

### **For Admission (After Notice)**

<b>6.</b>	Comp. App. (AT) (Ins) No. 354 of 2020	Rajpal Singh Solanki Vs. Quazar Infrastructure Pvt Ltd & Anr.	Vipul Ganda	Nakul Mohta-R1 Vinod Kr. Chaurasia-R2
<b>7.</b>	Comp. App. (AT) (Ins) No. 823 of 2020	Micra Systems Pvt. Ltd. Vs. Masters India Pvt. Ltd.	Abhay Mani Tripathi	Kumar Vikram

8.	Comp. App. (AT) (Ins) No. 967 of 2020	Stressed Assets Stabilization Fund Vs. Sethi Engineers and Foundry Ltd.	Sumant Batra	Y. Suryanarayana
9.	Comp. App. (AT) (Ins) No. 88 of 2021	Reliance Naval and Engineering Ltd. Being the Holding Company of E Complex Pvt. Ltd. Through its Resolution Professional Mr. Sudip Bhattacharya Vs. A.P. Securitas Pvt. Ltd.	Arpan Behl	
10.	Comp. App. (AT) (Ins) No. 161 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Peter Beck and Peter Vermögensverwaltung Ltd. & Anr.  <b>With</b>	R.P.Agarwal	
11.	Comp. App. (AT) (Ins) No. 169 of 2021	State Bank of India Vs. Peter Beck and Peter Vermögensverwalter Ltd.	Bishwajit Dubey	
12.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC
13.	Competition App. (AT) No. 01 of 2021	Arrdy Engineering Innovations Pvt. Ltd. Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	
14.	Contempt Case (AT) No. 18 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Ashutosh Jain Vs. Morpheus Developers Pvt. Ltd. & Ors.  <b>With</b>	Vibhor Garg	Mohit Nandwani-R4
15.	Contempt Case (AT) No. 26 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Sandeep Kumar Bhatt Vs. Morpheus Developers Pvt. Ltd. & Ors.	Mohit Nandwani	

**03:00 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

<b>16.</b>	Comp. App. (AT) (Ins) No.252 of 2020  <b>Part Heard</b>	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors.  <b>With</b>	Pawan Bhusan	Bhavesh Pandya
<b>17.</b>	Comp. App. (AT) (Ins) No. 315 of 2020  <b>Part Heard</b>	V.S. Suresh Vs. ASK Investment Managers Pvt. Ltd. & Ors.	Goutham Shivshankar	Bhavesh Pandya

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**